

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 14th day of **November**, 2018

Present :

Hon'ble Mr. Gokul Chandra Pati, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No.330/0659/2012

Rajendra Prasad Singh Applicant.

V E R S U S

Union of India & ors. Respondents.

Counsel for applicant : Shri D.S. Srivastava

Counsel for respondents : Shri N.P. Singh

O R D E R

By Hon'ble Mr. Gokul Chandra Pati, Member-A :

List revised. None present for the applicant. Shri N.P. Singh, counsel for the respondents is present.

2. Even on the last occasion i.e. on 09.08.2018 no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J

Member-A

RKM/